

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 933 of 2020 in TP 26 of 2016 (CP 46 of 2012)

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2021**

Name of the Company: Pitamberdas R Ruchandani
V/s
Radhakishan B Ruchandani & Ors

11 of NCLT Rules, 2016


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				


ORDER

(Through Video Conferencing)

Advocate Mr. Pavan S. Godiawala is present on behalf of the applicant. PCS Mr. Dhiren Dave is present on behalf of respondent.

List the matter on 20.01.2021 along with the connected matter. Respondents are at liberty to file their representation on or before the next date of hearing.


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER (TECHNICAL)**


**MANORAMA KUMARI
MEMBER (JUDICIAL)**

Dated this the 5th day of January 2021